

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 281 OF 2018 &
IA NO. 1189 OF 2018**

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

**Jharkhand State Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Rajiv Yadav for R-2

Mr. Aabhas Parimal
Mr. Himanshu Shekhar
Mr. Janmesh Kumar for R-3

ORDER

List the matter for hearing on **12.12.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**